

1	2	3	4
Madhya Pradesh	28793.100	118.661	125.726
Maharashtra	12677.160	49.818	54.759
Odisha	80840.340	144.312	142.588
Telangana	21838.940	65.160	65.712
Uttar Pradesh	1061.800	20.275	18.030
West Bengal	31690.150	33.136	32.710

Coal mines in Bihar

†12. SHRI SATISH CHANDRA DUBEY: Will the Minister of COAL be pleased to state:

- (a) the number of coal mines in the State of Bihar;
- (b) whether any new reserves have been discovered, if so, the details thereof; and
- (c) whether any coal mining project is pending for approval, if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) There is no coal mine in the State of Bihar.

- (b) Coal Reserve in the State of Bihar as on 1.4.2019 is as under:—

(Quantity in Million Tonnes)

State	Proved	Indicated	Inferred	Total
Bihar	309.53	1513.01	11.30	1833.84

- (c) No coal mining project is pending for approval in Bihar.

Production and consumption of coal

†13. SHRI SATISH CHANDRA DUBEY: Will the Minister of COAL be pleased to state:

- (a) current status of production and consumption of coal in the country, State-wise;

†Original notice of the question was received in Hindi.

(b) whether any steps have been taken or proposed to be taken by Government for the optimum use of country's coal; and

(c) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) The details of State-wise Production of coal during 2019-20 and 2020-21 (upto July'2020) is given below:—

(Quantity in Million tonnes)

State	2019-20(F) Production	2020-21 (Upto July,20) (P) Production
Assam	0.524	0.040
Chhattisgarh	157.064	37.298
Jammu and Kashmir	0.012	0.004
Jharkhand	133.546	28.688
Madhya Pradesh	125.582	41.005
Maharashtra	54.762	11.482
Odisha	140.861	44.203
Telangana	65.684	13.040
Uttar Pradesh	18.168	5.070
West Bengal	32.881	8.777
TOTAL	729.084	189.607

(P) Provisional

During 2019-20, all India coal consumption (dispatch + imports) was 955.26 MT while in 2020-21 (upto June, 2020) it was 186.97 MT. The State-wise consumption of coal is not available.

(b) Yes, Sir.

(c) For optimum use of coal, commercial mining, with a provision for 100% foreign direct investment, has been allowed by the Government. Auction of coal mines for sale of coal will create a market place for coal with multiple producers and will lead to competition and international best practices in mining. Long term potential of the

Indian Coal Sector supports growth of commercial coal mining. It will also lead to faster development of coal blocks and is oriented to make maximum coal available in the market.

Environmental violations by coal mining companies

14. SHRI BINOY VISWAM: Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited (CIL) and its subsidiary companies or any other private coal mining company has been found violating the Environment Impact Assessment (EIA)/ Environmental Management Plan during the last three years;

(b) if so, the details thereof, company-wise; and

(c) whether EIA clearance of any coal mining company was revoked during the last three years, if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) Coal mining companies follow all mitigation measures for each component of environment as enumerated in the EIA / EMP. However, proposal for 14 mines of CIL are in process for regularization of violation (Production exceeding capacity as per EC) with MoEF&CC as per list given in the Statement (*See below*).

(c) No Sir.

Statement

*List of proposals of CIL in process for regularization of violation
with MoEF&CC*

Sl. No.	File No.	Proposal No.	Proposal
1.	23-69/2018-1A.III	IA/JH/CMIN/29962/2015	Kara Expansion OCP (11/15 MTPA normative/peak capacity) & integrated Karo Washery (7 MTPA) by M/s Central Coalfields Limited
2.	23-80/2018-1A.III	IA/JH/CMIN/68525/2017	Selected Dhori Group of mines (Expansion) production from 2.25 MTPA to 8.25 MTPA in Tehsil Bermo, District Bokaro (Jharkhand) by M/s Central Coalfields Limited